

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 3271/2018

New Delhi this the 14th March, 2019

Hon'ble Sh. Pradeep Kumar, Member (A)

Ajit Singh Solanki
S/o Ram Kishan,
R/o H.No. 144,
Village Pooth Kalan
Delhi -110086

Aged 61 yrs.
(Group B)
Malaria Inspector (Post)

... Applicant

(By Advocate: Sh. Vipul Kumar Upadhyay for Sh. J.S. Mann)

VERSUS

1. The Commissioner (North DMC)
Dr. Shyama Prasad Mukherjee
Civic Centre, Jawahar Lal Nehru Marg,
New Delhi.110002.
2. Deputy Chief Accountant (North DMC)
Civil Line Zone,
16 Rajpur Road, Delhi.54.

...Respondents

(By Advocates: Ms. Anupama Bansal)

ORDER (ORAL)

The applicant herein had retired from NDMC on 31.12.2017. All the retiral dues have since been paid barring commuted value of pension.

2. The applicant has filed the OA seeking interest for the delayed payment and to receive the payments which

are still awaited. The respondents mentioned that it is due to financial stringency of NDMC that there has been certain delay and balance dues in respect of commuted value of pension are also to be released shortly. Pension payment is being made regularly.

3. Matter has been heard at length.

4. It is seen that there was around 8 months delay has already happened in payment of commuted value of pension and there may be some more also till it is actually paid. It nearly takes 3 months of post-retirement to release the retiral dues. The applicant has been denied use of money which was legitimately due to him for such period of delay. Accordingly, the respondents are given direction that the commuted value of pension when released, shall be paid along with interest at GPF rate less for the entire delay deducting 3 months time.

5. There shall be no order as to costs.

**(Pradeep Kumar)
Member (A)**

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